

LOK SABHA
UNSTARRED QUESTION NO. 5641
TO BE ANSWERED ON 26/07/2019

“SMALL TEXTILE MANUFACTURING UNITS”

5641. SHRI MANOJ TIWARI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has any proposal to provide subsidy for small textile manufacturing units especially in Bihar, North East and Kushinagar and nearby areas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the details of textile units approved by the Government so far?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): The Government provides conducive policy environment, facilitates enabling conditions for the textile industry and private entrepreneurs to set up units through its various policy initiatives and schemes such as Amended Technology Upgradation Fund Scheme (A-TUFS), Scheme for Production and Employment Linked Support for Garmenting Units (SPELSGU), Schemes for the development of the Powerloom Sector (Power-Tex), Schemes for Technical Textiles, Scheme for Integrated Textile Parks (SITP), Scheme for Additional Grant for Apparel Manufacturing Units under SITP (SAGAM), SAMARTH- The Scheme for Capacity Building in Textile Sector (SCBTS), Jute (ICARE- Improved Cultivation and Advanced Retting Exercise), Integrated Processing Development Scheme (IPDS), National Handloom Development Programme, Comprehensive Handloom Cluster Development Scheme (CHCDS), Silk Samagra, Integrated Wool Development Programme (IWDP), North East Region Textiles Promotion Scheme (NERTPS), Rebate of State Levies (ROSL) etc. These schemes are aimed at promotion/upgradation of textile industries/units all over the country including Bihar, North East and Kushinagar and nearby areas.

Further, there is no State wise allocation of funds/subsidy under the above schemes, the Government sanction/release funds/subsidy to the eligible agencies/organizations on receipt of viable proposal recommended by the concerned State Government.

The government has taken various initiatives in the state of Bihar, North East and Kushinagar and nearby areas under various schemes:

A) Handloom Sector:

- 12 Block level Clusters have been sanctioned covering 5,114 handloom weavers and a sum of Rs. 4.36 crore has been released under NHDP (National Handloom Development Programme) in the state of Bihar.
- The Comprehensive Handloom Cluster Development Scheme (CHCDS) is being implemented for development of Mega Handloom Clusters covering atleast 15000 to 25,000 handlooms and financial assistance as GoI share is provided from Rs. 40.00 to Rs.70.00 crore in a period of 5 years. Presently, one Mega Handloom Cluster has been sanctioned in the State of Bihar at Bhagalpur. The Cluster covers 5,084 handlooms. A sum of Rs. 4.01 crore has been released so far for the Mega Cluster.
- 03 Marketing events have been sanctioned for promotion of sale of handloom products and financial assistance of Rs. 0.68 crore has been provided to the implementing agencies benefiting 7000 beneficiaries in the state of Bihar.
- To prevent imitation of handloom products, 'Bhagalpur Silk' has been registered under GI (Geographical Indications) Act in the state of Bihar.
- To provide loan to the handloom weavers on concessional rate of interest for expanding their business, 435 MUDRA loans have been sanctioned involving loan amount of Rs. 2.53 crore in the state of Bihar.
- To provide benefit of insurance, 1797 handloom weavers have been covered under Mahatma Gandhi Bunkar Bima Yojana (MGBBY) in the state of Bihar.
- To provide health insurance, 381 handloom weavers have been covered under Health Insurance Scheme in the state of Bihar.
- To provide yarn to the handloom weavers at mill gate price/subsidized rates, 01 yarn depot has been established in the State of Bihar. 1.45 lakh kg of yarn worth Rs. 7.08 crore has been supplied to the weavers of Bihar at Mill Gate Price and 0.64 lakh kg of yarn worth Rs. 6.35 crore has been supplied under 10% Subsidy component of Yarn Supply Scheme.
- To facilitate the handloom weavers for obtaining MUDRA loan, yarn passbooks, looms and accessories, enrolment for NIOS and IGNOU courses etc., 12 Hastkala Sahyog Shivirs were organized in handloom clusters/pockets during 7th to 17th October 2017 and 19th to 24th Feb 2018 in the state of Bihar.

B) Amended Technology Upgradation Funds Scheme (A-TUFS)

Every eligible individual entity (not the unit) is entitled for reimbursement of Capital Investment Subsidy (CIS) under this scheme, as per the following rates:

S. No.	Segment	Rate of Capital Investment Subsidy (CIS)
1	Garmenting, Technical Textiles	15% subject to an upper limit of Rs 30 crores
2	Weaving for brand new Shuttle-less Looms (including weaving preparatory and knitting), Processing, Jute, Silk and Handloom.	10% subject to an upper limit of Rs 20 crores
3	Composite unit /Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is more than 50% of the eligible project cost.	15% subject to an upper limit of Rs 30 crores
4	Composite unit/ Multiple Segments - If the eligible capital investment in respect of Garmenting and Technical Textiles category is less than 50% of the eligible project cost.	10% subject to an upper limit of Rs 20 crores

The details of subsidy provided to units situated in Bihar, North East and Uttar Pradesh during last three years are as follows:

(In Rs. crore)

S. No	Name of the State	Subsidy released
1	Assam	1.84
2	Bihar	2.82
3	Uttar Pradesh	57.98

C) Scheme for Integrated Park (SITP) provides support for creation of world-class infrastructure facilities for setting up of textile units, with a Government of India grant upto 40% of the project cost with ceiling limit of Rs. 40.00 crores for each park. The scheme is a demand driven scheme. The following are the Textile Parks sanctioned in North-East and nearby area of Kushinagar (Uttar Pradesh).

S. No.	Name of Park	Location	State	Approved textile units	Status
1	PragJyoti Textile Park	Darrang	Assam	42	Sanctioned
2	Ecotex Textile and apparel park Pvt. ltd	Mirganj	Uttar Pradesh	36	Sanctioned
3	Farrukhabad Textile Park Pvt. Ltd.	Farrukhabad	Uttar Pradesh	50	Sanctioned
